GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:64
ANSWERED ON:05.07.2004
PRIVATE PARTICIPATION IN IRRIGATION SECTOR
Patil Shri Prakash V.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government propose to encourage private sector participation in the irritation sector;
- (b) if so, the details thereof;
- (c) whether any action plan has been formulated by the Government in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) & (b) National Water Policy-2002 envisages that Private Sector Participation should be encouraged in planning, development and management of water resources projects for diverse uses, wherever feasible which may help in introducing innovative ideas, generating financial resources and introducing corporate management and improving service efficiency and accountability to users. It also envisages that depending upon the specific situations, various combinations of private sector participation, in building, owning, operating, leasing and transferring of water resources facilities, may be considered. However, the National Water Policy provides for periodical revision as and when need arises.
- (c) Irrigation projects are planned, executed and managed by State Governments. As such, the Ministry of Water Resources has not formulated any action plan for privatisation.
- (d) Does not arise.